

# ORISSA HIGH COURT

## FILING REPORT AS ON :06/10/2025

| SL | FILING NO/CASE NO   | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE                    | E-Filing No              |
|----|---------------------|---|-------------------------------|---|--------------------------|
| 1  | D-BLAPL/30850/2025  | ASHOK KUMAR DAU<br>VS<br>STATE OF ODISHA(VIG.)  | DHANANJAYA MUND<br>VS         | JEYPORE VIGILANCE /29 /2025<br>()<br>// |                          |
| 2  | D-BLAPL/30853/2025  | SANA @ MALLIK SAMIM AKTAR<br>VS<br>STATE OF ODISHA                                    | AMITAV TRIPATHY<br>VS         | NAYAGARH /358 /2025<br>()<br>//         |                          |
| 3  | D-BLAPL/30855/2025  | MD. OSIM RAZA @ OSIM RAZAK KADRI<br>VS<br>STATE OF ODISHA                             | RAJENDRA NARAYAN ROUT<br>VS   | PURUNABAZAR /187 /2025<br>()<br>//      | AOR20220001558C202500198 |
| 4  | D-BLAPL/30857/2025  | SHIVA SANKAR SABAT @ SIBA SANKAR SABAT<br>VS<br>STATE OF ODISHA                       | SOUBHAGYA KUMAR DASH<br>VS    | //<br>()<br>//                          | AOR20220001631C202500271 |
| 5  | D-BLAPL/30858/2025  | MANASH @ MANASH RANJAN SAHU @ MANAS RANJAN SAHU<br>VS<br>STATE OF ODISHA              | MANISH K. PARATHI DAS<br>VS   | KEONJHAR TOWN /255 /2025<br>()<br>//    | AOD20240000364C202500178 |
| 6  | D-CMP/41221/2025    | NARAYAN DASH<br>VS<br>URMILA DASH   | VS                            | //<br>()<br>//                          |                          |
| 7  | D-CONTAC/41210/2025 | PRASANTA KUMAR DAS<br>VS<br>Y.K.JETHUA,IPS  | ACHYUTANANDA PATTANAIAK<br>VS | //<br>()<br>//                          |                          |
| 8  | D-CONTC/41205/2025  | PRATAP KUMAR MOHANTY<br>VS<br>SWATI MISHRA,OSA,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHURDA | ADV.<br>VS                    | //<br>()<br>//                          |                          |
| 9  | D-CONTC/41207/2025  | BHAGYADHAR PRUSTY<br>VS<br>SWATI MISHRA,OAS,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHURDA    | ADV.<br>VS                    | //<br>()<br>//                          |                          |
| 10 | D-CONTC/41208/2025  | ANITA MAJHI<br>VS<br>SIDDHESWAR BALIRAM BONDAR,IAS                                    | ADV.<br>VS                    | //<br>()<br>//                          |                          |
| 11 | D-CONTC/41209/2025  | RAMA CHANDRA PANDA<br>VS<br>DEORANJAN SINGH,IAS                                       | ADV.<br>VS                    | //<br>()<br>//                          |                          |

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|----|--------------------|---|---------------------------|---------------------------------|--------------------------|
| 12 | D-CONTC/41215/2025 | PRASASNNA KUMAR BISWAL<br>VS<br>BIJAY KUMAR PARIDA,CHIEF MANAGER,IFFCO LTD,PARADEEP,JAGATSINGHPUR | SAROJ KANTA MANDAL<br>VS  | //<br>()                        |                          |
| 13 | D-CONTC/41216/2025 | SALILA PRADHAN<br>VS<br>BIJAYA KUMAR PARIDA,CHIEF MANAGER,IFFCO LTD,PARADEEP,JAGATSINGHPUR        | SAROJ KANTA MANDAL<br>VS  | //<br>()                        |                          |
| 14 | D-CRLA/30840/2025  | TRINATH PRADHAN<br>VS<br>STATE OF ODISHA  | UMA CHARAN MISHRA<br>VS   | JARADA /234 /2023<br>()         |                          |
| 15 | D-CRLA/30842/2025  | NITYANANDA PATRO<br>VS<br>STATE OF ODISHA   | DIPTI RANJAN BHOKTA<br>VS | BAIDYANATHPUR /94 /2023<br>()   |                          |
| 16 | D-CRLA/30856/2025  | INFORMANT<br>VS<br>STATE OF ODISHA  | SASWAT KUMAR SETHI<br>VS  | NAYAGARH /247 /2024<br>()       |                          |
| 17 | D-CRLMA/30849/2025 | SANJUKTA NAIK<br>VS<br>SONURJYA NAIK  | NIRANJAN PANDA<br>VS      | THUAMUL RAMPUR /21 /2015<br>()  |                          |
| 18 | D-CRLMC/30843/2025 | SUBASISH BASANTARAY<br>VS<br>STATE OF ODISHA  | PRAMOD KUMAR ROUT<br>VS   | NISCHINTAKOILI /196 /2025<br>() |                          |
| 19 | D-CRLMC/30844/2025 | SUBASISH BASANTARAY<br>VS<br>STATE OF ODISHA  | PRAMOD KUMAR ROUT<br>VS   | NISCHINTAKOILI /197 /2025<br>() |                          |
| 20 | D-CRLMC/30845/2025 | SOUMEN BANARJEE<br>VS<br>ANIL KUMAR MODI  | ARIJEET MISHRA<br>VS      | //0<br>()                       |                          |
| 21 | D-CRLMC/30851/2025 | JAGA @ SANJIBA KUMAR SAHOO<br>VS<br>STATE OF ODISHA   | AMITAV TRIPATHY<br>VS     | NAYAGARH /149 /2022<br>()       |                          |
| 22 | D-EXP/41218/2025   | PUSPAKANTA SAHU<br>VS<br>ANU GARG , SECRETARY TO GOVT. WATER RESOURCES DEPARTMENT                 | MANAS PATI<br>VS          | //<br>()                        | AOR20220001535C202500197 |
| 23 | D-EXP/41220/2025   | PUSPAKANTA SAHU   | MANAS PATI                | //                              | AOR20220001535C202500198 |

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|----|--------------------|--|-------------------------|----------------------|--------------------------|
|    |                    | VS   | VS                      | ()                   |                          |
| 24 | D-FAO/41202/2025   | ANU GARG, SECRETARY TO GOVT. WATER RESOURCES DEPARTMENT<br>WINDSOR PACKAGING PVT. LTD. | NITISH KUMAR MISHRA     | //                   |                          |
|    |                    | VS   | VS                      | ()                   |                          |
| 25 | D-LAA/41213/2025   | OKIL SAHOO @ SAKET<br>SUHASINI MISHRA  | SOUMYAKANTA MOHAPATRA   | //                   | AOR20220002374C202500165 |
|    |                    | VS   | VS                      | ()                   |                          |
| 26 | D-LAA/41214/2025   | STATE OF ODISHA<br>SARBESWAR MAHAPATRA   | SOUMYAKANTA MOHAPATRA   | //                   | AOR20220002374C202500164 |
|    |                    | VS   | VS                      | ()                   |                          |
| 27 | D-LAA/41219/2025   | STATE OF ODISHA<br>JYOTI MISHRA  | SOUMYAKANTA MOHAPATRA   | //                   | AOR20220002374C202500166 |
|    |                    | VS   | VS                      | ()                   |                          |
| 28 | D-MACA/41203/2025  | STATE OF ODISHA<br>THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., Bhubaneswar   | SEBASTIAN DAUTER        | //                   |                          |
|    |                    | VS   | VS                      | ()                   |                          |
| 29 | D-RPFAM/41206/2025 | DUSHASAN SAHOO<br>SANTOSHINI SAHOO   | AMITAV TRIPATHY         | //                   |                          |
|    |                    | VS   | VS                      | ()                   |                          |
| 30 | D-WA/41217/2025    | GOBINDA CHANDRA SAHOO<br>STATE OF ODISHA   | SASWAT DAS, A.G.A       | //                   | LOD20240000194C202500414 |
|    |                    | VS   | VS                      | ()                   |                          |
| 31 | D-WP(C)/41196/2025 | LOKANATH BEHERA<br>SITARAM AGRAWAL   | ACHYUTANANDA PATTANAİK  | //                   |                          |
|    |                    | VS   | VS                      | ()                   |                          |
| 32 | D-WP(C)/41197/2025 | STATE OF ODISHA<br>LAXMAN BISOI  | ACHYUTANANDA PATTANAİK  | //                   |                          |
|    |                    | VS   | VS                      | ()                   |                          |
| 33 | D-WP(C)/41198/2025 | STATE OF ODISHA<br>SANATAN SAHOO   | UMA CHARAN MISHRA       | //                   |                          |
|    |                    | VS   | VS                      | ()                   |                          |
| 34 | D-WP(C)/41199/2025 | STATE OF ODISHA<br>RAMESH CHANDRA PANDA  | PRAMOD KUMAR ROUT       | //                   |                          |
|    |                    | VS   | VS                      | ()                   |                          |

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|----|--|--|------------------------------|----------------------|---|
| 35 | D-WP(C)/41200/2025                     | STATE OF ODISHA<br>KHIRODINI BEHERA<br>VS                              | MOHIT KUMAR PATI<br>VS       | //<br>//<br>()       | AOR20220001535C202500193                        |
| 36 | D-WP(C)/41201/2025                     | STATE OF ODISHA<br>SAJID MOHAMMAD<br>VS                                | NIRANJAN PANDA<br>VS         | //<br>//<br>()       |   |
| 37 | D-WP(C)/41204/2025<br>WP(C)/28476/2025 | STATE OF ODISHA<br>PADMANAV BEHERA<br>VS                               | AMITAV TRIPATHY<br>VS        | //<br>//<br>()       |   |
| 38 | D-WP(C)/41211/2025                     | STATE OF ODISHA<br>SARASWATI TRIPATHY<br>VS                            | SURESH CHANDRA DASH<br>VS    | //<br>//<br>()       | AOD20240000953C202500031                        |
| 39 | D-WP(C)/41212/2025                     | EXECUTIVE ENGINEER, ELECTRICAL (TPCODL)<br>PRAGNYA PARIMITA JENA<br>VS | MANAS PATI<br>VS             | //<br>//<br>()       | AOR20220001535C202500194                        |
| 40 | D-ABLAPL/30841/2025                    | UNION OF INDIA<br>KANGRESS PRADHAN<br>VS                               | ACHYUTANANDA PATTANAİK<br>VS | //<br>//<br>()       | BOLAGARH P.S. /133 /2025                        |
| 41 | D-ABLAPL/30846/2025                    | STATE OF ODISHA<br>PARIKHITA SAHOO<br>VS                               | ARIJEET MISHRA<br>VS         | //<br>//<br>()       | BRAMHA BARADA /226 /2025                        |
| 42 | D-ABLAPL/30847/2025                    | STATE OF ODISHA<br>MANOJ KUMAR SAHOO<br>VS                             | SAPAN KUMAR LENKA<br>VS      | //<br>//<br>()       | TANGI /298 /2025                                |
| 43 | D-ABLAPL/30848/2025                    | STATE OF ODISHA<br>PARIKHITA SAHOO<br>VS                               | ARIJEET MISHRA<br>VS         | //<br>//<br>()       | BRAMHA BARADA /225 /2025                        |
| 44 | D-ABLAPL/30852/2025                    | STATE OF ODISHA<br>MUKESH KUMAR<br>VS                                  | SANGRAMJIT PANDA<br>VS       | //<br>//<br>()       | JHARSUGUDA SADAR /558 /2024                     |
| 45 | D-ABLAPL/30854/2025                    | STATE OF ODISHA<br>PRADEEP KUMAR MAHALİK<br>VS                         | ASIT KUMAR OTTA<br>VS        | //<br>//<br>()       | BHANJPUR /237 /2025<br>AOR20230000623C202500037 |
|    |  | STATE OF ODISHA  |                              | //                   |   |

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|-----------|--------------------------|--|--------------------------------|-------------------------------------|--------------------|
| 46        | D-ABLAPL/30859/2025      | PRANAB KUMAR BHUYAN<br>VS<br>STATE OF ODISHA | BISWARANJAN MOHAPATRA<br>VS    | / / 0<br>()<br>//                   |                    |
| 47        | D-ABLAPL/30860/2025      | RASMITA SAMANTRA<br>VS<br>STATE OF ODISHA    | BISWARANJAN MOHAPATRA<br>VS    | CAPITAL P.S. /574 /2025<br>()<br>// |                    |

# ORISSA HIGH COURT

MISC CASES FILED on :06/10/2025

| SL. NO. | FILING NO<br>CASE NO                   | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO<br>IA NO |
|---------|--|--|---|----------------------|
| 1       | D-LAA/41213/2025<br>LAA/ /             | SUHASINI MISHRA<br>MP                      | SOUMYAKANTA MOHAPATRA                                     | 208/2025             |
| 2       | D-LAA/41213/2025<br>LAA/ /             | SUHASINI MISHRA<br>MP                      | SOUMYAKANTA MOHAPATRA                                     | 209/2025             |
| 3       | D-LAA/41214/2025<br>LAA/ /             | SARBESWAR MAHAPATRA<br>MP                  | SOUMYAKANTA MOHAPATRA                                     | 210/2025             |
| 4       | D-LAA/41219/2025<br>LAA/ /             | JYOTI MISHRA<br>MP                         | SOUMYAKANTA MOHAPATRA                                     | 211/2025             |
| 5       | D-LAA/41219/2025<br>LAA/ /             | JYOTI MISHRA<br>MP                         | SOUMYAKANTA MOHAPATRA                                     | 212/2025             |
| 6       | D-RPFAM/41206/2025<br>RPFAM/ /         | SANTOSHINI SAHOO<br>MP                     | AMITAV TRIPATHY   | 460/2025             |
| 7       | D-FAO/41030/2025<br>FAO/ /             | ORIENTAL INSURANCE COMPANY LTD.,<br>MP     | <del>KHIBEDI</del> TA MOHANTY                             | 878/2025             |
| 8       | D-FAO/41030/2025<br>FAO/ /             | ORIENTAL INSURANCE COMPANY LTD.,<br>MP     | <del>KHIBEDI</del> TA MOHANTY                             | 879/2025             |
| 9       | D-FAO/41030/2025<br>FAO/ /             | ORIENTAL INSURANCE COMPANY LTD.,<br>MP     | <del>KHIBEDI</del> TA MOHANTY                             | 880/2025             |
| 10      | D-CMP/30095/2025<br>CMP/1168/2025      | BISWAJIT NAYAK<br>MP                       | PATITAPABAN PANDA   | 1647/2025            |
| 11      | D-MACA/41203/2025<br>MACA/ /           | THE DIVISIONAL MANAGER, NEW INDIA<br>MP    | <del>ASSURANCE</del> TRIPATHY, JAIPUR                     | 2361/2025            |
| 12      | D-CRLA/30840/2025<br>CRLA/ /           | TRINATH PRADHAN<br>MP                      | UMA CHARAN MISHRA   | 2714/2025            |
| 13      | D-CRLA/30842/2025<br>CRLA/ /           | NITYANANDA PATRO<br>MP                     | DIPTI RANJAN BHOKTA                                       | 2715/2025            |
| 14      | D-CRLA/30842/2025<br>CRLA/ /           | NITYANANDA PATRO<br>MP                     | DIPTI RANJAN BHOKTA                                       | 2716/2025            |
| 15      | D-CRLMC/30843/2025<br>CRLMC/ /         | SUBASISH BASANTARAY<br>MP                  | PRAMOD KUMAR ROUT   | 2841/2025            |
| 16      | D-CRLMC/30843/2025<br>CRLMC/ /         | SUBASISH BASANTARAY<br>MP                  | PRAMOD KUMAR ROUT   | 2842/2025            |
| 17      | D-CRLMC/30844/2025<br>CRLMC/ /         | SUBASISH BASANTARAY<br>MP                  | PRAMOD KUMAR ROUT   | 2843/2025            |
| 18      | D-CRLMC/30844/2025<br>CRLMC/ /         | SUBASISH BASANTARAY<br>MP                  | PRAMOD KUMAR ROUT   | 2844/2025            |
| 19      | D-WA/41217/2025<br>WA/ /               | STATE OF ODISHA<br>MP                      | SASWAT DAS, A.G.A   | 4042/2025            |
| 20      | D-WA/41217/2025<br>WA/ /               | STATE OF ODISHA<br>MP                      | SASWAT DAS, A.G.A   | 4043/2025            |
| 21      | D-WP(C)/41198/2025<br>WP(C)/ /         | SANATAN SAHOO<br>MP                        | UMA CHARAN MISHRA   | 17925/2025           |
| 22      | D-WP(C)/19868/2025<br>WP(C)/13787/2025 | DR.SUBHASHREE KARISHMA CHOUDHURY<br>MP     | SIR KUMAR PUROHIT   | 17926/2025           |
| 23      | D-WP(C)/14138/2019<br>WP(C)/14138/2019 | BHAGIRATHI BHANJA<br>MP                    | M/S.KESHAB CHANDRA KAR                                    | 17927/2025           |
| 24      | D-WP(C)/41200/2025<br>WP(C)/ /         | KHIRODINI BEHERA<br>MP                     | MOHIT KUMAR PATI  | 17928/2025           |
| 25      | D-WP(C)/41204/2025<br>WP(C)/28476/2025 | PADMANAV BEHERA<br>MP                      | AMITAV TRIPATHY   | 17929/2025           |
| 26      | D-WP(C)/41211/2025                     | SARASWATI TRIPATHY                         | SURESH CHANDRA DASH                                       |                      |

|    |  |                                   |            |                          |
|----|--|-----------------------------------|------------|--------------------------|
| 27 | WP(C)/ /<br>D-WP(C)/41212/2025<br>WP(C)/ / | MP<br>PRAGNYA PARIMITA JENA<br>MP | MANAS PATI | 17930/2025<br>17931/2025 |
|----|--|-----------------------------------|------------|--------------------------|